

PROCEEDINGS OF THE PRINCIPAL DISTRICT JUDGE AT VISAKHAPATNAM

Present: Sri **A.Hari Haranadha Sarma.**,
Principal District Judge.

Sub: **PUBLIC SERVICES** - APJMSS - **Examiners (cat.11 of APJMSS)** -
from the Category of Office Subordinate(Attenders) - in the time scale
of Rs.15460-47330 - Certain Promotions, transfers, postings and
deputations - Made - Orders - Issued.

Ref: G.O.Ms.No.76, Law (L, LA & J-Home Courts -A) Dept., Dt.15.05.2019,
Communicated by the Hon'ble High Court of A.P., in ROC No.
3026/2017-C1, dt.21.08.2019.

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ORDER PR.NO.273-A/2021

DATED:02.09.2021

The Principal District Judge, Visakhapatnam, is pleased to order the following temporary promotions, transfers, postings and deputations:

The following individuals who are working as Office Subordinates (Attenders) mentioned in Column No.2, are temporarily promoted to the post of **Examiners (Cat.11 of APJMSS)** and transferred and posted in the Courts mentioned against their names in Column NO.3 and deputed to work in the Courts mentioned against their names in column No.4 below.

Sl.No	Name & Designation of the employee Sri/Smt	Promoted as Examiner and Posted in the Court	Deputed to work in the Court
1	2	3	4
1	M.Venkatalakshmi , Office Subordinate (Attender), III Addl. Spl. Judge's Court for CBI Cases, Visakhapatnam, working on deputation in V Addl. District Court, Visakhapatnam	Examiner, Junior Civil Judge's Court, Madugula, in the existing vacancy.	V Addl. District Court, Visakhapatnam, until further orders.
2	Khaja Mohammed , Office Subordinate (Attender), III Addl. Chief Metropolitan Magistrate's Court, Gajuwaka, working on deputation in Prl. Junior Civil Judge's Court, Chodavaram.	Examiner, II Addl. Junior Civil Judge's Court, Anakapalli, in the existing vacancy.	Prl. Junior Civil Judge's Court, Chodavaram, until further orders.
3	G.J.Appala Trinadh , Office Subordinate (Attender), Junior Civil Judge's Court, Madugula, working on deputation in Senior Civil Judge's Court, Chodavaram	Examiner, Senior Civil Judge's Court, Chodavaram, in the existing vacancy.	---
4	I.V.Suryanarayana , Office Subordinate (Attender), VII Addl. Metropolitan Magistrate's Court, Visakhapatnam, working on deputation in VI Addl. Senior Civil Judge's Court, Visakhapatnam.	Examiner, I Addl. Junior Civil Judge's Court, Bheemunipatnam, in the existing vacancy.	VI Addl. Senior Civil Judge's Court, Visakhapatnam, until further orders.

5	M.Pandu Ranga Reddy , Office Subordinate (Attender), V Addl. District Court, Visakhapatnam, working on deputation in Prl. Senior Civil Judge's Court, Visakhapatnam	Examiner Prl. Junior Civil Judge's Court, Narsipatnam, in the existing vacancy.	Prl. Senior Civil Judge's Court, Visakhapatnam, until further orders.
6	Ch.S.V.Pallavi , Office Subordinate (Attender), Prl. Junior Civil Judge's Court, Yellamanchili.	Examiner Prl. Junior Civil Judge's Court, Yellamanchili, in the existing vacancy.	---
7	D.Sankara Rao , Office Subordinate (Attender), II Addl. District Court, Visakhapatnam.	Examiner Judicial Magistrate of First Class Court, Paderu, in the existing vacancy.	II Addl. District Court, Visakhapatnam, until further orders.

- N.B.** 1. The individuals promoted are directed to attend any work that may be entrusted as per the exigency of the Court in which they are directed to/deputed to work by submitting the undertaking to that effect at the time of joining to the Presiding Officers of both Original & deputation Courts.
2. All the above individuals are informed that their promotions are purely temporary and they are liable to be reverted at any time without prior notice and without assigning any reason and do not give them preferential claim for future promotions.
3. They should be relieved **immediately** and they should join in their new posts **forthwith**.

**DISTRICT JUDGE
VISAKHAPATNAM**

To
All the above individuals through proper channel.
Copies-to
All the Presiding Officers concerned.
The Superintendent, District Court, Visakhapatnam.

Dis.No. 4695, Dt.02.09.2021

